

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 116

CP No.59/Chd/Hry/2023

IN THE MATTER OF:-

Bharat Kumar Parmar

...Petitioner

Vs.

B & S Strategy Service Pvt. Ltd. & Anr.

...Respondent

Under Section: 97, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

12.07.2024
Tanvi

Sd/-
Court Officer